

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 405****DATED : 15/02/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/1596/2006	Oriental Veneer Products Ltd. -Vs- CCE THANE I	Vipin Kumar Jain /DR	* No Notice
2	E/1597/2006	Vali N. Mithiborwala -Vs- CCE THANE I	Vipin Kumar Jain /DR	* No Notice
3	E/1545/2007	Chand Fruits Company P Ltd -Vs- CCE PUNE II	Vidyadhar S. Apte /DR	* Issue Notice
4	E/MISC/92948/2017	CCE MUMBAI - I -Vs- 1) Bombay Bolting Centre Pvt. Ltd.	DR/R.G. Sheth	* Issue Notice
	E/MISC/92949/2017			
	E/MISC/92950/2017			
	E/417/2008			
5	E/551/2008	Skoda Auto India Pvt. Ltd. -Vs- CCE AURANGABAD	IP/DR	* Issue Notice
6	E/647/2008	Baijnath Plastic Products Pvt. Ltd. -Vs- CCE BELAPUR	Economic Laws Practices /DR	* Issue Notice
7	E/648/2008	Sai Trading -Vs- CCE BELAPUR	IP/DR	* Issue Notice
8	E/649/2008	S. B. Giri -Vs- CCE BELAPUR	Economic Laws Practices /DR	* Issue Notice
9	E/650/2008	D.B Giri -Vs- CCE BELAPUR	Economic Laws Practices /DR	* Issue Notice
10	E/651/2008	Nilesh Sawant -Vs- CCE BELAPUR	Economic Laws Practices /DR	* Issue Notice
11	E/854/2008	CCE BELAPUR -Vs- I. G. Petorochemicals	DR/IP	* No Notice
12	E/869/2008	Bharat Petroleum Corporation	M.H.Patil /DR	* Issue

		Ltd. -Vs- CCE MUMBAI - II		Notice
13	E/1197/2008	G.D. Metsteel Pvt. Ltd. -Vs- CCE PUNE III	Sailesh P.Sheth /DR	* Issue Notice
14	E/50/2009	Premium Energy Transmission Ltd. -Vs- CCE PUNE I	Ms S.S.Mani Prakash /DR	* Issue Notice
15	E/51/2009	Premium Energy Transmission Ltd. -Vs- CCE PUNE I	Ms S.S.Mani Prakash /DR	* Issue Notice
16	E/359/2009	Unimers India Ltd. -Vs- CCE BELAPUR	Prem Kumar Francis /DR	* Issue Notice
17	E/579/2009	CCE RAIGAD -Vs- Gas Authority of India Ltd.	DR/SRD Legal	* Issue Notice
18	E/1244/2009	Crompton Greaves Ltd. -Vs- CCE MUMBAI - III	Aditya Chitale /DR	* Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**